Directorate General of Foreign Trade Udyog Bhawan DES-V Section

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Minutes of NC-V meeting was due for 01.01.2015 and actual held on 09.01.2015

The meeting No.35/AM-15 for the licensing year 2014-15 to consider the cases under Duty Exemption Schemes (Chapter-4)) was due for 01.01.2015 and actual held on 09.01.2015 in Conference Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT.

The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand lal, Sr Industrial Adviser	DIPP
2.	Shri V.K. Kohli, Director	R.O., TC, Noida
3.	Shri K.C. Meena, DDG	DGFT
4.	Shri Barinder Singh, Astt. Director	MSME
5.	Shri D.C. Katoch, FTDO	DGFT

At the outset, the Minutes of NC-V Meetings No33/AM-15 dated 11.12.2014 and Meeting No. 34/AM-15 dated 18.12.2014 were taken up for ratification. As there was no amendment to the same, the above referred minutes were adopted for implementation by the Committee without any amendment. The agenda for meeting No.35/AM-15 dated 01.01.2015 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER 35/84-ALC3/2014

MEETING DATE :01.01.2015

	Case No.:9/2/84-	Party Name: CHANDRA	Meet No/Date:35/84-	Status:
	ALC3/2014	MUKHI IMPEX PVT.	ALC3/2014	Approved
1		LTD	01.01.2015	
	HQ File	RLA File:	Lic.No/0210201329	
	:01/84/050/0009/AM15	02/24/040/00177/AM14	19.03.2014	

Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

S.No.	Export Item	Export Qty.	Import item	Qty. allowed
1	Bib Trousers made of Polyester Cotton Dyed Woven Fabri: GSM 250+-10%, Width:59"+- 2%(Consumption of Net Fabric:7710Mtrs)	3000 Nos	Polyester Cotton Dyed Woven Fabri: GSM 250+-10%, Width :59"+-2%	8096 Meter

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2.	Trousers made of Polyester Cotton Dyed Woven Fabri: GSM 250+-10%, Width:59"+-2%(Consumption of Net Fabric:21500Mtrs)	10,000 Nos	Polyester Cotton Dyed Woven Fabri: GSM 250+-10%, Width :59"+-2%	22575 Meter
3.	Short Jackets made of Polyester Cotton Dyed Woven Fabri: GSM 250+-10%, Width:59"+- 2%(Consumption of Net Fabric:7260Mtrs)	3000 Nos	Polyester Cotton Dyed Woven Fabri: GSM 250+-10%, Width:59"+-2%	7623 Meter
4.	Shorts made of Polyester Cotton Dyed Woven Fabri: GSM 250+-10%, Width:59"+-2%(Consumption of Net Fabric:4740Mtrs)	3000 Nos	Polyester Cotton Dyed Woven Fabri: GSM 250+-10%, Width :59"+-2%	4977 Meter
5.	Coveralls/Overalls made of Polyester Cotton Dyed Woven Fabri: GSM 250+-10%, Width :59"+- 2%(Consumption of Net Fabric:7500Mtrs	2500 Nos	Polyester Cotton Dyed Woven Fabri: GSM 250+-10%, Width:59"+-2%	7875 Meter
6.	Coveralls/Overalls made of Polyester Cotton Dyed Woven Fabri: GSM 250+-10%, Width:59"+- 2%(Consumption of Net Fabric:37050Mtrs	13,000 Nos	Polyester Cotton Dyed Woven Fabri: GSM 250+-10%, Width :59"+-2%	38,902 Meter

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:4/12/84- ALC3/2014	Party Name: VENUS SAFETY & HEALTH PVT. LTD.,	Meet No/Date:35/84- ALC3/2014 01.01.2015	Status: Approved
HQ File:01/84/050/00093/AM15	RLA File 03/95/040/01055/AM14	Lic.No/Date:0310777904 10.04.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

S.No.	Export Item	Export	Import item	Qty.
		Qty.		allowed
1	Textile protective respirators/dust masks	75,00,000	Non woven fabrics	53,100
	(net content of non-woven fabric	PCs	weighing not more	Kgs.
	weighing not more than 25 GSM=45000		than 25 GSM	





Kgs and weighing more than 150 GSM=30000 Kgs in export product.)	Non woven fabrics weighing more than 150 GSM	35,400 Kgs.

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:2/10/84- ALC3/2014	Party Name: ZAHONERO INDIA PRIVATE LIMITED	Meet No/Date:35/84- ALC3/2014 01.01.2015	Status: Deferred
HQ File :01/84/050/00057/AM15	RLA File :05/24/040/00363/AM14	Elc.1(0) Bate:0310300120	Defer Date 29.01.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. The DIPP has issued a deficiency letter to the firm. The firm has sought some time for reply of the DIPP's letter. Therefore it was decided to await the same and defer the case for re-listing on 29.01.2015.

Case No.:3/20/84- ALC3/2014	Party Name: GRINDWELL NORTON LTD	Meet No/Date:35/84- ALC3/2014 01.01.2015	Status: Deferred	
HQ File :01/84/050/00136/AM15/	RLA File :03/94/040/01117/AM14/	Lic.No/Date:0310782585 23.05.2014	Defer Date 29.01.2015	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 29.01.2015.				

Case No.:1/20/84- ALC3/2014	Party Name: PASHUPATI POLYTEX PVT. LTD.	Meet No/Date:35/84- ALC3/2014 01.01.2015	Status: Reject
HQ File	RLA File	Lic.No/Date:6110001211	
:01/84/050/00134/AM15/	:61/24/040/00022/AM15/	27.06.2014	



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Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). The DC (MSME) has issued a deficiency letter on 30.10.2014 to the applicant firm for providing detailed manufacturing process and raw material consumption along with stage wise wastage. As informed by representative of DC (MSME) no response received from the firm. Therefore the committee was constrained to reject the case.

Case No.:13/20/84- ALC3/2014	Party Name: EXEL SOURCING COMPANY.	Meet No/Date:35/84- ALC3/2014 01.01.2015	Status: Approved
HQ File :01/84/050/00146/AM15	RLA File: 32/24/040/00009/AM15	Lic.No/Date:3210077017 08.07.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

S.NO.	Export Item	Export Qty.	Import item	Qty. allowed
1	Ladies Night Pant made out of 100% polyester knitted fleece fabric 60 to 62 inches width, 170-200 GSM	27,052 Nos	100% polyester knitted fleece fabric 60 to 62 inches width, 170-200 GSM	65,000 Sqms

The GSM should match in both import and export.

The RA shall be advised to take necessary action subject to compliance of other usual condition

7	Case No.:26/20/84- ALC3/2014	Party Name: CREATIVE INTERNATIONAL PVT.LTD	Meet No/Date:35/84- ALC3/2014 01.01.2015	Status: Approved
	HQ File :01/84/050/00159/AM15/	RLA File :07/24/040/00128/AM15/	Lic.No/Date:0710105699 11.07.2014	

Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

S.NO.	Export Item	1	Import item	Qty. allowed
1	100% Cotton woven men's trouser, GSM=	Qty. 27,052 Nos	100% Cotton Corduroy 14 wales dyed fabric width 57/58"	65,000 Sqms





16X16/72X128, GSM:280+-10%

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:28/20/84- ALC3/2014	Party Name: NEO CORP INTERNATIONAL LIMITED	Meet No/Date:35/84- ALC3/2014 01.01.2015	Status: Deferred
HQ File	RLA File	Lic.No/Date:5610004332	Defer Date: 29.01.2015
:01/84/050/00161/AM15/	:56/24/040/00017/AM15/	11.07.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of Deptt. of Chemicals & Petro-chemicals, Ministry of Chemicals & Fertilizer for their examination and comments. A deficiency letter has also been issued to the applicant firm by D/o C& PC on 29th Oct, 2014. Therefore it was decided to remind the M/o C & PC for their comments and defer the case for re-listing on 29.01.2015.

9	Case No.:6/20/84- ALC3/2014	Party Name: CENTEX INTERNATIONAL PVT LTD	Meet No/Date:35/84- ALC3/2014 01.01.2015	Status: Approved
	HQ File :01/84/050/00139/AM15/	RLA File :30/24/040/00019/AM15/	Lic.No/Date:3010103022 16.07.2014	

Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

S.No.	Export Item	Export Qty.	Import item	Qty. allowed
1	Wool/silk/wool silk blended	12,300	Wool top	5082 Kgs
	shawl/muffler/stole/scarf/ made ups/throw/fabrics (containing 42000 Kgs wool top 2300 Kgs wool yarn,	Kgs	Wool yarn	2530 Kgs
			Silk top	2420 Kgs
	2000 Kgs, silk top 1900 Kgs, spun silk yarn, 1900		Spun silk yarn	1995 Kgs
	Kgs, silk filament yarn		Silk filament yarn	1995 Kgs

The GSM should match in both import and export.

The R.A shall be advised to take necessary action subject to compliance of other usual conditions

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10	Case No.:17/20/84- ALC3/2014	Party Name: APEX APPARELS	Meet No/Date:35/84- ALC3/2014 01.01.2015	Status:
	HQ File :01/84/050/00150/AM15/	RLA File :05/23/040/00156/AM15/	Lic.No/Date:0510389739 16.07.2014	Defer Date: 01.01.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

S.No.	Export Item	Export Qty.	Import item	Qty. allowed
1	Approved Sleeping	7,500 Nos	Knitted wool lining	Net to net
	Bags made out of		(width67inch)pile	
	Cotton fabric with		Fabric (plus	
	wool lining		Fabric),(395GSM)=	0
	(395GSM)=		2001 10 52	

The GSM should match in both import and export.

The RA shall be advised to take necessary action subject to compliance of other usual conditic

And the second of the second o	Case No.:22/20/84- ALC3/2014	Party Name: KERALA BALERS PRIVATE LIMITED	Meet No/Date:35/84- ALC3/2014 01.01.2015	Status: Deferred
11	HQ File :01/84/050/00155/AM15/	RLA File :10/24/040/00035/AM15/	Lic.No/Date:1010058656 25.09.2014	Defer Date: 29.01.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP and C& PC. A deficiency letter has also been issued by the Department of C &PC vide their letter dated 17.10.2014. Therefore it was decided to remind M/o C & PC for their comments and defer the case for re-listing on 29.01.2015.

12	Case No.:9/20/84- ALC3/2014	LIMITED	Meet No/Date:35/84- ALC3/2014 01.01.2015	Status: Reject
	HQ File :01/84/050/00156/AM15/	RLA File :07/24/040/00149/AM15/	Lic.No/Date:0710106028 22.07.2014	



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Decision: The Committee considered the case as per agenda along with other relevant papers and observed that in response to our letter dated 05.09.2014 the applicant firm has not provided CAD/CAM, GSM, manufacturing process and weight of export product in support of their proposal. Therefore the committee was constrained to reject the case.

13	Case No.:28/26/84- ALC3/2014	Party Name: POLY LOGIC INTERNATIONAL PVT. LTD	Meet No/Date:35/84- ALC3/2014 01.01.2015	Status: Deferred
	HQ File :01/84/050/00213/AM15/	RLA File :56/24/040/00028/AM15/	Lic.No/Date:5610004431 29.09.2014	Defer Date: 29.01.2015

Decision: The Committee considered the case as per agenda along with other relevant papers and observed that the matter is under examination of D/o C&PC. It was decided to await the same and defer the case for re-listing on 29.01.2015.

MANUAL AGENDA CASE

(14)	
Case No.474	M/s Orient Craft Ltd., New Delhi
NC 35/AM-15, dt. 01.01.2015	File No.01/84/171/112/AM-15/DES-V
Fixation of input	output norms in respect of Annual Advance Authorization No.0510359866

Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

S. No.	Export Item	Export Qty.	Import item	Qty. allowed
1	Quilt 230X250 Cms	1000 PCs	100% Linen Unwashed Woven fabric width 115'' GSM 160+-10%	9.34 Sqm per piece
2	Cushion Cover (quilted) 50X50 Cms	2000 PCs	100% Linen Unwashed Woven fabric width 115'' GSM 160+-10%	0.63 Sqm per piece

The GSM should match in both import and export.

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

(15)

Case No.475	M/s Orient Craft Ltd., New Delhi
NC 35/AM-15, dt. 01.01.2015	File No.01/84/171/113/AM-15/DES-V
Fixation of input outp	out norms in respect of Annual Advance Authorization No. 0510376607



dated 20.01.2014.

Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as per written comments of DC (MSME) vide their UO Note no. 37(5)102/2014-15//1248 dated 03.12.2014, as detailed below: -

S.	Export Item	Export Qty.	Import item	Qty. allowed
No.				
1.	Cushion Cover size - 30CMS X50CMS made from 82% rayon 18% Silk Velvet dyed fabric GSM 180+-10%	2800 PCS	82% rayon 18% Silk Velvet dyed fabric width 44" and GSM 180+-10%	0.45 Sqm/pc

The GSM should match in both import and export.

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

(16)

Case No.476 M/s Orient Craft Ltd., New Delhi		
NC 35/AM-15, dt. 01.01.2015	File No.01/84/171/114/AM-15/DES-V	
Fixation of input output norms in respect of Annual Advance Authorization No. 0510336492		
dated 04 10 2012		

S. No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Jersey Duvet Cover made of 100% Cotton knitted white/dyed fabric, GSM-172+/-10%, Size-70"X86"	456 Nos.	100% Cotton knitted white fabric, GSM- 172+/-10%, width-98".	10.94 Sq. meter per piece
2.	Jersey Duvet Cover made of 100% Cotton knitted white /dyed fabric, GSM-172+/-10%, Size-70"X86"	456 Nos.	100% Cotton knitted white dyed fabric, GSM-172+/- 10%, width-98"	13.15 Sq. meter per piece
3.	Jersey Sham made of 100% Cotton knitted white /dyed fabric, GSM-172+/-10%, Size-20"X26"	1852Nos.	100% Cotton knitted white dyed fabric, GSM-172+/- 10%, width-98".	1.19 Sq. meter per piece
4.	Jersey Sham made of 100% Cotton knitted white /dyed fabric, GSM-172+/-10%, Size12"X18"	1852Nos.	100% Cotton knitted white dyed fabric, GSM-172+/-	0.59 Sq. meter per piece





			10%, width-98".	
5.	Jersey Quilt made of 100% Cotton knitted white /dyed fabric, GSM-172+/-10%, Size-70"x86"	360Nos.	100% Cotton knitted white dyed fabric, GSM-172+/- 10%, width-98".	13.160 Sq. meter per piece
6.	Jersey Quilt made of 100% Cotton knitted white /dyed fabric, GSM-172+/-10%, Size-86"x86"	360Nos.	100% Cotton knitted white dyed fabric, GSM-172+/- 10%, width-98".	13.658 Sq. meter per piece
7.	Jersey Sham (Quilted) made of 100% Cotton knitted white /dyed fabric, GSM-172+/-10%, Size-20"X26"	1440Nos.	100% Cotton knitted white dyed fabric, GSM-172+/- 10%, width-98".	1.24 Sq. meter per piece
8.	Jersey Sham made of 100% Cotton knitted white /dyed fabric, GSM-172+/-10%, Size-12"X18"	1440Nos.	100% Cotton knitted white dyed fabric, GSM-172+/- 10%, width-98".	2.489 Sq. meter per piece

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(17)

Case No.477	M/s Orient Craft Ltd., New Delhi
NC 35/AM-15, dt.	File No.01/84/171/155/AM-15/DES-V
01.01.2015	
Fixation of input out	put norms in respect of Annual Advance Authorization No.0510376607
dated 20.01.2014	

S.	Export Product	Export Quantity	Import item	Quantity allowed
No. 1.	Linen Duvet Cover made of 100% Linen woven fabric, GSM-135+/-10%, Size-92"X100"	160 Nos.	100% Linen unwashed woven fabric, GSM-135+/- 10%, width- 120"(unwashed).	16.95 Sq. meter per piece
2.	Linen Duvet Cover made of 100% Linen woven fabric,	320 Nos.	100% Linen unwashed	20.04 Sq. meter per piece





	GSM-135+/-10%, Size- 110"X100"		woven fabric, GSM-135+/- 10%, width- 120"(unwashed).	
3.	Linen Pillow case made of 100% Linen woven fabric, GSM-135+/-10%, Size-20"X25"	640 Nos.	100% Linen unwashed woven fabric, GSM-135+/- 10%, width- 120"(unwashed).	1.97 Sq. meter per piece
4.	Linen Pillow case made of 100% Linen woven fabric, GSM-135+/-10%, Size- 20"X34"	640 Nos.	100% Linen unwashed woven fabric, GSM-135+/- 10%, width- 120"(unwashed	2.33 Sq. meter per piece
5.	Linen Pillow case made of 100% Linen woven fabric, GSM-135+/-10%, Size-25"X25"	640 Nos.	100% Linen unwashed woven fabric, GSM-135+/- 10%, width- 120"(unwashed	2.33 Sq. meter per piece
6.	Linen Pillow case made of 100% Linen woven fabric, GSM-135+/-10%, Size-12"X16"	640 Nos.	100% Linen unwashed woven fabric, GSM-135+/- 10%, width- 120"(unwashed	0.91 Sq. meter per piece

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(18)	
Case No.478	M/s Orient Craft Ltd., New Delhi
NC 35/AM-15, dt.	File No.01/84/171/156/AM-15/DES-V
01.01.2015	
Fixation of input output	norms in respect of Annual Advance Authorization No.0510376607
dated 20.01.2014.	
dated 20.01.2011.	





S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Belgravia Quilt made of 100% Silk Woven fabric, GSM-43+/-10%, Size-190X250CMS	280 Nos.	100% Silk Woven fabric, GSM- 43+/-10%, width-54".	2.19 Sq. meter per piece
2.	Belgravia Quilt made of 100% Silk Woven fabric, GSM-43+/-10%, Size-215X250CMS	590 Nos.	100% Silk Woven fabric, GSM- 43+/-10%, width-54".	2.33 Sq. meter per piece
3.	Belgravia Quilt made of 100% Silk Woven fabric, GSM-43+/-10%, Size-270X260 CMS	8002Nos.	100% Silk Woven fabric, GSM- 43+/-10%, width-54".	2.63 Sq. meter per piece
4.	Belgravia Quilt made of 100% Silk Woven fabric, GSM-43+/-10%, Size-300X270 CMS	88Nos.	100% Silk Woven fabric, GSM- 43+/-10%, width-54".	2.81 Sq. meter per piece
5.	Belgravia Cushion (Quilted) made of 100% Silk Woven fabric, GSM-43+/-10%, Size-30X50 CMS	31760Nos.	100% Silk Woven fabric, GSM- 43+/-10%, width-54".	0.12 Sq. meter per piece
6.	Belgravia Cushion (Quilted) made of 100% Silk Woven fabric, GSM-43+/-10%, Size-50X75 CMS	264Nos.	100% Silk Woven fabric, GSM- 43+/-10%, width-54".	0.27 Sq. meter per piece
7.	Belgravia Cushion (Quilted) made of 100% Silk Woven fabric, GSM-43+/-10%, Size-65X65 CMS	1584Nos.	100% Silk Woven fabric, GSM- 43+/-10%, width-54".	0.27 Sq. meter per piece

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(19)

Case No.479	M/s Orient Craft Ltd., New Delhi	
NC 35/AM-15, dt. 01.01.2015	File No.01/84/171/157/AM-15/DES-V	
Fixation of input output norms in respect of Annual Advance Authorization No.0510376607		
dated 20.01.2014.		





Decision: The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Item	Export Qty.	Import item	Qty. allowed
1.	Rayon Silk Velvet Sham, size -26" X26"made from 82% rayon 18% Silk Velvet dyed fabric GSM 180+-10%	700 PCS	82% rayon 18% Silk Velvet dyed fabric width 44" and GSM 180+- 10%	0.88 Sqm/pc

The GSM should match in both import and export.

The R.A shall be advised to take necessary action subject to compliance of other usual conditions. (20)

Case No.480	M/s Orient Craft Ltd., New Delhi
NC 35/AM-15, dt. 01.01.2015	File No.01/84/171/158/AM-15/DES-V
Fixation of input output norms in dated 20.01.2014.	n respect of Annual Advance Authorization No.0510376607

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Lisbon Quilt made of 100% Silk Woven fabric, GSM-43+/-10%, Size- 190X250CMS	96 Nos.	100% Silk Woven fabric, GSM-43+/- 10%, width-54"	8.16 Sq. meter per piece
2.	Lisbon Quilt made of 100% Silk Woven fabric, GSM-43+/-10%, Size- 215X250CMS	116 Nos.	100% Silk Woven fabric, GSM-43+/- 10%, width-54"	9.89 Sq. meter per piece
3.	Lisbon Quilt made of 100% Silk Woven fabric, GSM-43+/-10%, Size- 270X260 CMS	136 Nos.	100% Silk Woven fabric, GSM-43+/- 10%, width-54"	12.354 Sq. meter per piece
4.	Lisbon Quilt made of 100% Silk Woven fabric, GSM-43+/-10%, Size- 300X270 CMS	116 Nos.	100% Silk Woven fabric, GSM-43+/- 10%, width-54"	12.76 Sq. meter per piece
5.	Lisbon Cushion Cover (Quilted) made of 100% Silk Woven fabric, GSM- 43+/-10%, Size-30X50 CMS	1238 Nos.	100% Silk Woven fabric, GSM-43+/-10%, width-54".	0.34 Sq. meter per piece
6.	Lisbon Cushion Cover (Quilted) made of 100% Silk Woven fabric, GSM-	1160 Nos.	100% Silk Woven fabric, GSM-43+/-10%, width-54".	0.36 Sq. meter





	43+/-10%, Size-50X75 CMS			per piece
7.	Lisbon Cushion Cover (Quilted) made of 100% Silk Woven fabric, GSM- 43+/-10%, Size-65X65 CMS	1120 Nos.	100% Silk Woven fabric, GSM-43+/- 10%, width-54".	0.90 Sq. meter per piece

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

(21)

Case No.481	M/s Richa & Company, Gurgaon				
NC 35/AM-15, dt. 01.01.2015	File No.01/84/162/112/AM-15/DES-V				
Fixation of input output norms in respect of Annual Advance Authorization No. 0510385425					
dated 01.05.2014.					

Decision: The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per CAD/CAM, as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Dress made of 100%	680 Nos.	100% Polyester Dyed	306 Kgs
	Polyester Dyed knitted Sequinced		knitted Sequinced fabric	
	fabric GSM 200+-10% (Style No.TL		GSM 200+-10%	
	305413MI),			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions. (22)

Case No.: 482	Party Name INDO- BRITISH GARMENTS PVT.LTD	Meet No/Date:35/84- ALC3/2014 01.01.2015	Status: Approved
HQ File 01/84/050/00256/AM15	RLA File : 05/23/040/00340/AM15	Lic.No/Date:0510391855 03.10.2014	

Decision: The Committee re-considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case like Sample, calculation sheet, CAD/CAM of Export item No.1. The committee after deliberation decided to re-fixation the ad-hoc norms in respect of the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Qty	Import item	Quantity allowed
1.	Men's Jacket made of 100% Polyester PU coated fabric GSM 180+-10%(Style no. JOR-JKT-001)	1429 Nos	100% Polyester PU coated fabric GSM 180+-10% Width 57/5"	9112 Sqms
2.	Thermal parkha jacket made of 100% nylon canvas pu coated	1729 Nos	100% nylon canvas pu coated fabric GSM 130+-	7444 Sqms





	fabric GSM 130+-10% (Style No. CAN-PAR-JKT-002).	[9]	10%, width 57/58"	
3.	Ultra security jacket made of 100% nylon canvas pu coated fabric GSM 165+-10% (Style No. CAN-PAR-JKT-003).	2225 Nos	100% nylon canvas pu coated fabric GSM 165+- 10%, width 57/58"	7091 Sqms

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(23)	
Case No.483	M/s. Veekay Polycoats Ltd., New Delhi
NC 35/AM-15, dt. 01.01.2015	File No.01/84/50/184/AM-13/DES-V
Ratification of input output norm	ns in respect of Advance Authorization No.0510328805 dated
03.07.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. The committee after deliberations decided to ratify the advance Authorisation issued in this case as per written comments of Deptt. of Chemicals & Petro-chemicals vide their communication no. 46011/65/2014-PC-II dated 11.12.2014 as detailed below:

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	PP Spun bonded non-woven fabric	5,00,000 Kgs.	PP Granules fibre grade	5,25,000 Kgs. (inclusive of 5% wastage)
			Master batch/pigments, pigment dyes	4440 Kgs

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions. (24)

Case No.:484	Party Name: EVEREST TANNERY PVT. LTD.	Meet No/Date:35/84- ALC3/2014 01.01.2015	Status: Deferred
HQ File	RLA File	Lic.No/Date:0610037301	Defer date: 29.01.2015
:01/84/050/00080/AM15/	:06/24/040/00006/AM15/	05.05.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DIPP. As informed by the representative of the DIPP they have sought comments/views of CLE/CLRI in the matter. Therefore it was decided to await the same and defer the case for re-listing on 29.01.2015.

(25)	
Case No.485	M/s Meenakshi (India) Ltd., Chennai.
NC 35/AM-15, dt. 01.01.2015	File No.01/84/50/261/AM-12/DES-V
Ratification of input output norm	s in respect of Advance Authorization No. 0410129674 dated
25.10.2011	



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S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	92% Cotton 8%	6,000	92% Cotton 8% Polyester, GSM =100+-	12900
	Polyester Mens shirt	Nos.	10%	Sqms
	GSM =100+-10%		100%Polyester non-woven fusible	Net to ne
	,Style no OM3976		interlining	
			Heat transfer label	Net to net
2.	60% Cotton 40%	11,000	60% Cotton 40% Polyester, GSM =106+-	31900
	Polyester Mens shirt (half sleeve) GSM	Nos	10% ,	Sqms
	=106+-10%, Style no OM4666		100%Polyester non-woven fusible interlining	Net to net
			Snap Fasteners	Net to net
			Webbing Tape	Net to net
			Heat transfer label	Net to net
3.	88% Nylon 12%	15,000	88% Nylon 12% Elastene, GSM =175+-	24000
Elastene Ladies Shorts, GSM =175+-10%, Style		Nos	10%	Sqms
			100% Polyester Mess lining	Net to net
			100%Polyester non-woven fusible	Net to net
			interlining	
			Draw Cord	Net to net
			Webbing Tape	Net to net
			Snap Fasteners	Net to net
			Toggles	Net to net
			Heat transfer label	Net to net
			Zip Fasteners	Net to net
Elaster pants, =175+	88% Nylon 12%	15,000	88% Nylon 12% Elastene, GSM	34650
	Elastene Ladies pants, GSM	Nos	=175+-10%	Sqms
	=175+-10%, Style		100% Polyester Mess lining	Net to net
	no OL4571		100% Polyester non-woven fusible	Net to net
			interlining	
	×		Draw Cord	Net to net
			Webbing Tape	Net to net
			Snap Fasteners	Net to net
			Toggles	Net to net
			Heat transfer label	Net to net
			Zip Fasteners	Net to net





5.	58% Nylon 42%	5,000	58% Nylon 42% Polyester, GSM =90+-	11100
Polyester Mens shirt, GSM =90+- 10%, Style no OL4742	Polyester Mens	Nos	10%	Sqms
		100% Polyester Mess lining	Net to net	
		100% Polyester non-woven fusible interlining	Net to net	
			Webbing Tape	Net to net
			Heat transfer label	Net to net
			Zip Fasteners	Net to net

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(26)

(20)	
Case No.486	M/s M Chelsea Mills, Gurgaon.
NC 35/AM-15, dt. 01.01.2015	File No.01/84/171/124/AM-15/DES-V
Re-fixation of input output norm	as in respect of Advance Authorization No. 0510389084 dated
25.06.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME) for their examination and comments. It was decided to await the same and defer the case for re-listing on 29.01.2015.

Case No.487	M/s M Chelsea Mills, Gurgaon.
	, ,
NC 35/AM-15, dt. 01.01.2015	File No.01/84/171/125/AM-15/DES-V
Re-fixation of input output norm	s in respect of Advance Authorization No. 0510383092 dated
20 02 2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME) for their examination and comments. It was decided to await the same and defer the case for re-listing on 29.01.2015. (28)

Case No.488	M/s Chelsea Mills, Gurgaon.	
NC 35/AM-15, dt. 01.01.2015	File No.01/84/171/117/AM-15/DES-V	
Re-fixation of input output norm	s in respect of Advance Authorization No. 0510361798 dated	
02.08.20134		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC (MSME) for their examination and comments. It was decided to await the same and defer the case for re-listing on 29.01.2015.

(2))	
Case No.489	M/s R.R. Fashion Fabrics, Chennai.
NC 35/AM-15, dt. 01.01.2015	File No.01/84/162/1155/AM-08/DES-V
Re-fixation of input output norms in res	pect of Advance Authorization No. 0410092795 dated
19.12.2007	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm did not furnish CAD/CAM/ Measurement chart etc in this case. Therefore the committee decided to ask the firm for the same and relisting the matter for 29.01.2015.



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